



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,5th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./82/2008 IN RSA-168/2002, WITH EXPLANATION.	RAM PIYARI CHAUHAN Versus SANKAR GOWALA	MISS.B SARKAR MR.P SEN MR.P C BORPUJARI	
2	I.A.(Civil)/3507/2019 in MACApp./11495/2019 WITH MACApp./11495/2019 (Filing Number)	SAMSUDDIN AHMED Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A T SARKAR MS. R RAHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
3	WP(C)/8448/2019	SUKLAL DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) SC, BTC
4	WP(C)/327/2024	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA	SC, FOREST MR. S BARUAH, SC, PCBA
5	WP(C)/421/2024	MAHAMAYA DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
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23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
24)	MR. FIRUZ KHAN	05-06-2024	To	05-06-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2639/2018	BYOMAKESH DUTTA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, HIGHER EDU
2	WP(C)/2079/2022	CHARABARI PABANJYOTI NGO Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
3	WP(C)/2772/2022	MONIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A A R KARIM MR. A DEB	SC, P AND R.D. GA, ASSAM
4	WP(C)/5434/2022	JIREN TANI Versus THE STATE OF ASSAM AND 7 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	GA, ASSAM SC, REVENUE
5	WP(C)/5666/2022	TASIRON KHATUN BEWA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP GA, ASSAM

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3204/2018	MD. MOZAMIL HAQUE Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH
2	WP(C)/3336/2018	RANGILA DAIMARI AND 18 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MRS. R DEVI MR. R GOSWAMI MS. P PATHAK MS. P KALITA MS. N BOROOAH	SC, BTC SC, HEALTH
3	WP(C)/8264/2018	YER MAHMAD AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. P K BORA	MR. S P BHATTACHARJEE (SC, SECONDARY EDUCATION DEPT.) MS. M BHATTACHARJEE (R- 7) MR. A R SHOME MR A J GHOSH
4	WP(C)/4514/2019	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE (R2)
5	WP(C)/6730/2019 WITH WP(C)5919/2015(D/O) WP(C)6437/2017(D/O) WP(C)2747/2014(D/O)	KUDDUSH ALI Versus THE STATE OF ASSAM AND 5 ORS	K BORPUJARI MR J MOLLAH MR. A CHAMUAH MS. S P DAS MR. S D ROY MR. D DAS MR. C P SHARMA MS. T GHOSH	SC, PNRD GA, ASSAM

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